



2026:AHC:5096

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 17103 of 2025

Dheer Bahadur Singh And 6 Others

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rahul Pandey, Rang Nath Pandey
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.2 of 2025

1. By way of present correction application, correction has been sought in order dated 15.11.2025, in paragraph nos. 3 and 5 for deletion of the words "Chief Medical Officer, Azamgarh" while substituting the same with "Principal, Government Medical College and Hospital, Azamgarh".
2. The application accordingly is **allowed**.

January 8, 2026
N.S.Rathour

(Vikas Budhwar,J.)